

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO.102 of 1996.

Between

Dated: 19.3.1996.

M.Venkateshwara Rao

... Applicant

And

1. Chief Commissioner of Income Tax, Andhra Pradesh, 8th Floor,
Aayakar Bhavan, Bashirbagh, Hyderabad.

2. S.A.Saleem.

3. B.Shanthi kumar.

... Respondents

Counsel for the Applicant : Sri. G.V.R.S.Vara Prasad.

Counsel for the Respondents : Sri. V.Rajeshwara Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

Contd:...2/-

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O.A.102/96.

Dt. of Decision: 19-03-96.

ORDER

1. As per Hon'ble Shri R. Rangarajan, Member (Admn.)

This OA is called today at the request of both the sides as this OA is similar to OA.No.262/96.

2. This OA is filed praying for a declaration that the seniority list relating to the grade of Income Tax Inspectors published by R-1 as on 01-09-94 in so far as it relates to the applicant and respondent No.2 and 3 whereby respondents No.2 and 3 are shown as seniors to the applicant by holding it as illegal, arbitrary and contrary to the directions of the Central Board of Direct Taxes and for a consequential direction to R-1 to refix the seniority of the applicant by placing him above the respondents No. 2 and 3 with all consequential benefits.

3. The learned standing counsel produced the letter Cr.No. 351/Estt./1996 dated 26-02-1996, wherein the applicant is at Sl.No.31, Respondents No.2 and 3 are at Sl.No. 75 and 77 respectively. ~~In view of the fact that the department themselves have~~ shown the applicant ~~as~~ senior to Respondents No.2 and 3, the OA ~~has~~ become infructuous.

4. In the result, the OA is dismissed at the admission stage itself as infructuous. No costs.

one

(R. Rangarajan,
Member(Admn.))

Dated : The 19th March 1996.
(Dictated in Open Court)

Amulya
26-3-96
D.R.P.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A. B. GORIHLI : MEMBER(A)

HON'BLE SHRI

DATED: 19/3/

ORDER/JUDGMENT

M.A. NO./R.A./C.A. NO.

IN
102/96

O.A. NO.

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

* * *

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेषण/DESPATCH

29 MAR 1996

हैदराबाद अधिकारण
HYDERABAD BENCH